NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES:

M/s. Man Industries (India) Ltd.

V/s.

M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Harish Pandya, Counsel

Mr. Raymani Varma, Adv.

Mr. Meet Vora, Adv.

Mr. Namkate Barel, Adv.

if. Mls Nauderp Vora & Also.

Adv. for Resp. No. 1 & 2

Order

2. Mr. proteek Saksenia Yb konga & company Advocates sor Petitioner

Counsel

Donger

C.P No. 13/397-398/NCLT/MB/MAH/2016

- 1. Both the parties are present.
- 2. At request of the parties, list this matter on 19.09.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 30th August, 2016.